

**Central Administrative Tribunal  
Madras Bench**

**OA/310/00437/2021**

**Dated the 15<sup>th</sup> day of April Two Thousand Twenty One**

**P R E S E N T**

**Hon'ble Mr.S.N.Terdal, Member(J)**

**&**

**Hon'ble Mr.C.V.Sankar, Member(A)**

N.Dhanikaraj,

S/o.P.Natarajan(late),

Door No.GF-A3 STR Quarters Londonpet,

Krishnagiri 635001.

..Applicant

By Advocate **M/s.Menon, Karthik,Mukundan & Neelakantan**

**Vs.**

1. Chairman & Managing Director,  
Bharat Sanchar Nigam Limited,  
Harish Chandra Mathur Lane,  
Janpath, New Delhi 110001.

2. Chief General Manager,  
Bharat Sanchar Nigam Limited,  
Tamil Nadu Circle,  
16, Greams Road,  
Chennai 600006.

..Respondents

By Advocate **Mr.M.Kishore Kumar-SPC**

**ORAL ORDER**

[Pronounced by Hon'ble Mr.S.N.Terdal, Member(J)]

The relief prayed for in this OA is as follows:-

“To direct the respondents to conduct review of the results of the applicant in LICE pursuant to the Notification dated 1.3.2019 for the

post of Junior Telecom Officer (Telecom) under the 50% quota, in accordance with the DoT letter dated 25-5/91 NCJ dated 30.11.1992 and grant grace marks or lower the minimum marks as the case may be and consequently declare the results of review and on that basis, appoint the applicant as Junior Telecom Officer (Telecom) on par with the other selected candidates with all consequential benefits, including monetary benefits flowing therefrom.”

2. For some technical reasons counsel for the applicant could not be connected.

Mr.M.Kishore Kumar is present for the respondents on advance notice. Perused the OA and all the documents.

3. From perusal of the OA, it is clear that there is a representation filed by the applicant dated 5.11.2020 which does not seem to have been considered by the respondents.

4. Hence, this OA is disposed of, without going into the merits of the case, with a direction of the respondents to consider the pending representation of the applicant dated 5.11.2020 and pass a reasoned and speaking order, as per law, within two months from the date of receipt of a copy of this order.

5. OA is disposed of at the admission stage. No costs.

(C.V.Sankar)  
Member(A)

(S.N.Terdal)  
Member(J)

15.04.2021

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